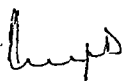


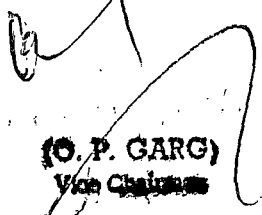
30/1/02

None present for the applicant.
Mr. Manoj Bhendari, counsel for respondent

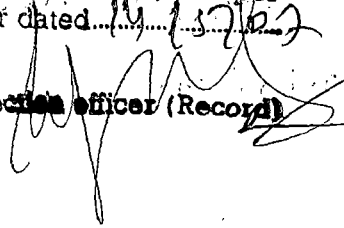
List has been reviewed.
None appears on behalf of the
applicant.

The OA is dismissed in
default for non-prosecution
on the part of the applicant.


A. F. NAGRATH
Adm. Member


(O. P. GARG)
Vice Chairman

Part II and III destroyed
in my presence on 27-6-02
under the supervision of
section officer (.) as per
order dated 14/1/02


Section officer (Record)

Recd
Copy of order
Sent to Applt.
Vide No 72
dated 04-2-02

ADRM
w/ Mr. 5780
18/2